

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4321
ANSWERED ON:06.09.2012
SANCTIONED STAFF STRENGTH
Pakkirappa Shri S.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of total sanctioned staff strength in the Ministry, Group-wise;
- (b) the number of posts earmarked for Scheduled Castes/Scheduled Tribes out of the total strength as per Government reservation policy;
- (c) the reasons, if, any, for the staff strength not being in accordance with the reservation policy of the Government; and
- (d) the steps being taken to restore the sanctioned strength?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) The details of total sanctioned staff strength in Group A to Group D in the Ministry of Chemicals & Fertilizers is given as under;

Department of Fertilizers (including attached office of the FERTILISERS Industry Coordination Committee (FICC):

Group 'A' - 49 (07 posts are administered by the Department) Group 'B' - 115 (13 posts are administered by the Department) Group 'C' (including Group 'D') - 111 (74 posts are administered by the Department)

Department of Chemicals & Petrochemicals:

Group 'A' - 40 (12 posts are administered by the Department) Group 'B' - 63 (No posts are administered by the Department) Group 'C' (including Group 'D') - 78

Department of Pharmaceuticals

Group 'A' - 29 (6 posts are administered by the Department) Group 'B' - 41 (2 posts are administered by the Department) Group 'C' - 16 (1 posts are administered by the Department) Group 'D' - 14 (14 posts are administered by the Department)

- (b) Department of Fertilizers (including attached office of the Fertilizers Industry Coordination Committee (FICC):

In Group-A, 07 posts are administered by the Department. These are single isolated posts where reservation is not applicable.

In Group-B, of the 13 posts administered by the Department, reservation is applicable for only 4 posts for which the reservation is applied by means of the 13 point reservation roster prescribed under rules.

In Group- C (including the erstwhile Group D) of the 74 posts, administered by the Department, reservation is applicable in 59 posts. The number of posts earmarked for SC/ST category is as under:

Group 'C'-SC-9 ST-4

Department of Chemicals & Petrochemicals

The Department makes recruitments only for the Technical posts (Staff Car Drivers and Multi Task Staff (MTS)). The other posts are filled by concerned authorities like DOPT, Department of Fertilizers and Department of Official Language. The details of posts earmarked for Scheduled Castes and Scheduled Tribes and the present position is as under:

Total sanctioned strength	Present strength	No. of Posts earmarked for SC/STs	Present strength of SC/STs	Remark

SC ST SC ST

Technical officers 12 3 0 0 0 0 No shortfall

Staff Car Drivers 5 4 0 0 1 0 No shortfall

Multi Task Staff 48 40 7 3 13 3 No shortfall

Department of Pharmaceuticals

In Group `A`, 6 posts are administered by the Department and none of them reservation is applicable. In Group `B`, 2 posts are administered by the department and none of them reservation is applicable. In Group `C`, 1 post is administered by the Department in which reservation is not applicable. In Group `D`, 14 posts are administered by the Department and in 14 posts reservation is applicable. The number of posts rearmarked for SC/ST category is -SC-2 and ST-1.

Department of Fertilizers (including attached office of the Fertilizer Industry Coordination Committee (FICC):

Does not arise.

Department of Chemicals and Petrochemicals:

There is no shortfall in respect of SC or ST category under any of the grades administered by Department of Chemicals & Petrochemicals.

Department of Pharmaceuticals

The shortfall in respect of ST category in Group D is due to the creation of Department of Pharmaceuticals in July, 2008, all Group `D` posts were transferred with the approval of Minister (C&F) from Department of C&PC to this Department on as is where is basis.

(d) Department of Fertilizers (including attached office of Fertilizer Industry Coordination Committee (FICC):

Vacancies are being intimated to the concerned Departments responsible for recruitment, making nominations, wherever applicable, and vacancies administered by Department of Fertilisers are filled up as per RRs, regularly

Department of Chemicals and Petrochemicals:

Does not arise.

Department of Pharmaceuticals

At present all posts in Group `D` are filled up, the shortfall in any category, if any, will be removed as and when vacancy arises.